

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 13418/2018

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS. Petitioner(s)

VERSUS

ABHISHEK SINGH

Respondent(s)

(FOR COURT ON 30.07.2018)

Date : 07-12-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rachit Mittal, Adv.
Mr. Sudhir Naagar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Counsel for the petitioner to take fresh steps for service of the sole respondent within two weeks. Notice thereafter be issued.

List again on 7.2.2019.

ANIL LAXMAN PANSARE
Registrar